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#### Statement

Names of Bulk drugs in respect of which BICPhave sent their reports during 1991 and 1992, so far

SI. Name of the Bulk Drug				Month of receipt of BICP report	f Date of fixation/ revision of price
]	Ethambutol			January, 1991	7-3-91
2	Dextropropoxyphene	-		. March, 1991	16-5-91
3	Silver Sulphadiazine .			Sept., 1991	Matter under scrutiny
4	Diclofenac Sodium .		. •	. Sept., 1991	Do.
5 '	Trimethoprim			. Aug., 1991	1-11-91
6	Rifampicin	•	•	. Feb., 1992	BICP recommended
7	Vitamin 'C' and its Salts	٠	•	. June, 1992	29-6-92
8	Dexamethasone and its Sale	s	•	. July, 1992	Being examined

## Expenditure incorred by Coal India Limited on machines and equipments

\*334. SHRI KRISHNA KUMAR BIRLA: Will the Minister of COAL be pleased to state:

- (a) whether it is fact that the Coal India Limited is incurring wasteful expen diture on the maintenance of machines and equipments on contract basis;
- (b) if so, the details of the expenditure incurred by CIL on maintenance jobs during the past three years, year-wise:
- (c) the details of parties to which payments in this regard have been made;
- (d) whether Government propose to discontinue the contract system; and
- (e) if so. by when, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) No, Sir.

(b) Do not arise in view of (a) above.

## Inadequate supply of Cod to Uttar Pradesh Power Stations

\*335. DR. NAUNIHAL SINGH: Will the 'Minister of COAL be pleased to state:

- (a) what is the requirement of coal for the Uttar Pradesh State Electricity Board Power Stations;
- (b) what linkage has been sanctioned by Government against the total requirement;
- (c) whether adequate quantity of coal has been supplied to the Uttar Pradesh State Electricity Board power stations; and (d) whether it is a fact that coal meant for power stations in Uttar Pradesh is diverted to other destinations, thereby for cing the power' stations either to close down or resort to power cuts?

THE MINISTER OF STATE OF THE MINISTRY OF COAL WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (d) Requirement of Coal for targetted generation of Electricity by Power Stations of Uttar Pradesh State Electricity Board (UPSEB) for the year 1992-93 has

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been assessed at 117.65 lakh tonnes. The monthly coal linkage approved for power houses of UPSEB for the quarter April-June, 1992 was 11.95 lakh tonnes. The monthly linkage for the current quarter i.e. July-September, 1992 (has been fixed at 9.85 lakh tonnes. Generally some cushion is provided in the monthly linkage as compared to the actual requirements for targetted generation. Coal India Limited (CIL) have reported that Utttar Pradesh State Electricity Board linked quantity during the year 1991-92 (UPSEB) was supplied 73 per cent of the and in the first quarter of 1992-93. Coal supply from CIL has been of the order of 74 per cent of the linkage Sometimes, diversion of coal rakes from one consumer to another is resorted to for operational reasons. Supiplies may also get affected due to non-payment of coal dues,

#### **Slump in Super Bazar Sales**

# \*336. DR. ABRAR AHMED: SHRI SURESH KALMADI:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the news-item published in the Pioneer of 17th July, 1992 under the caption "Alarming slump in Super Bazar sales"; and
- (b) if so, what are the reasons therefor and the steps taken by Government to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAM ALUDDIN AHMED): (a) and (b) Gov ernment is aware of the news-item pub lished in the Pioneer of 17th July, 1992 under the caption "Alarming slump in Super Bazar sales. In fact, there has been no alarming slump in the sales of Super Bazar which has stagnating at the level of about Rs. 99 crores during the past three wears. Super Bazar has reported that the stagnancy observed in the sales is mainly due to a geneml market slumo, restricted purchases by Government Departments, decline in receipt of essential commodities like palmolein and discontinuance of supplies to CGHS due to delayed payments. Further the equity base of Super Bazar has remained the same restricting its capacity to provide goods on credit.

Super Bazar has taken remedial measures to increase its sales by strengthening the distribution system, close monitoring of inventory and stocks, participating in various tenders floated by Government

and public sector undertakings, opening of Regional Distribution Centres and mini branches in uncovered areas etc., and setting up an automatic packing unit to accelerate packing operations. To strengthen equity base of Super Bazar, Government has provided financial assistance of Rs. 50 lakhs in 1991-92.

#### Setting up of a film institute in Calcutta

- \*337. SHRI MOHAMMED AMIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that Government have decided to set up a film institute in Calcutta:
- (b) if so, whether Government to propose to name it as Satyajit Ray Film Institute;
  - (c) if so, the details thereof; and
- (d) if not, what are the reasons there for?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir. It has been decided to set up a Film and Television Training Institute at Calcutta.